

[22 August, 2005]

RAJYA SABHA

So, it clearly shows that there is no communal overtone in the infiltration of Bangladeshis to the State of Assam.

Moreover, it is the Congress led UPA Government at the Centre, which has given priority to solving the foreigners issue in Assam in coordination with the Congress Government in the State. The Union Home Minister, Shri Shivraj V. Patil, himself reviewed the implementation of the Assam Accord at Guwahati. Further, the tripartite talks were held at the level of Prime Minister, AASU and the Government of Assam after a long gap of 18 years, on May 5, 2005, and several important decisions were taken like streamlining the procedure under the IMDT Act, updating of the National Register of Citizens by including the names of persons from the electoral rolls up to 1971 and their descendents, completion of 71 kms. of remaining Indo-Bangladesh Border fencing, repair of 150 kms. of phase-I fencing, etc. due to the initiatives taken by our Home Minister, Mr. Shivraj V. Patil, not by the previous Government, neither by the BJP nor by the AGP. They had not taken a decision. And you are blaming the Congress Government! It is not against the religious minorities. We want genuine citizens should stay in India, whether they are Muslims or Buddhists or Christians or Hindus, i.e. the religious minorities. That is why, this Act was enacted. So, this is my appeal to all the hon. Members. And I also welcome the suggestion made by hon. Shri Pramod Mahajan that all political parties should sit together and take some decision for finding a permanent solution. Thank you, Sir.

---

**STATEMENTS BY MINISTERS**

**Status of implementation of the recommendations contained in the second, fifth, sixth and seventh reports of the department-related parliamentary standing committee on railways**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): Sir, I beg to lay on the Table of the House a statement regarding status of implementation of the recommendations contained in the Second, Fifth, Sixth and Seventh Reports of the Department-related Parliamentary Standing Committee on Railways.